

Functioning of Multinational Corporation

2684. SHRI A. SAMPATH : Will the Minister of INDUSTRY be pleased to state :

(a) the details of multi-National Corporation or Trans-National Corporation functioning in India either directly or through collaboration;

(b) the details of the products produced by them and the capital investment of each company;

(c) the value of their total output and its percentage in total Gross Domestic Product (GDP); and

(d) the details of their average net annual profits?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) and (b). During the period from 1.8.91 to 31.05.96, 4679 proposals have been approved envisaging foreign direct investment of Rs. 71036.68 crores. The details of such proposals viz. name of the Indian company, name and country of foreign collaborator, equity investment involved, item of manufacture/activity are published by the Indian Investment Centres as a supplement to the Monthly Newsletter and copies of these are regularly supplied to the Parliament Library.

(c) and (d). The information is not Centrally maintained.

Khadi and Village Industries Commission

2685. DR. SAHIB RAO SUKRAM BAGUL :
SHRIMATI SUMITRA MAHAJAN :

Will the Minister of INDUSTRY be pleased to state the details of the amount of foreign exchange earned through exports by the Khadi and Village Industries Commission during the last three years, year-wise?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : KVIC does not export KVI product directly. It is functioning as a catalyst for developing export through its institutions by arranging buyers/sellers meets, participation in foreign exhibitions etc.

U.S. Aid for India

2686. SHRI PINAKI MISRA : Will the Minister of FINANCE be pleased to state :

(a) whether the US House of Representatives has recently voted U.S. foreign aid for India for the year 1997, while rejecting an amendment for drastic curtailment;

(b) if so, how much US aid has been sought by Government for 1997 and how much is proposed to be extended under the aforesaid motion; and

(c) the manner in which such aid is expected?

THE MINISTER OF FINANCE AND MINISTER OF COMPANY AFFAIRS (SHRI P. CHIDAMBARAM) : (a) to (c). The US Administration had requested the approval of US Congress for extending Development Assistance of US \$ 56.97 million and Food Assistance under PL 480 Title II programme of US \$ 96.075 million to India for US Fiscal Year 1997. When the House of Representatives considered the foreign assistance appropriations bill (Foreign Operations, Export Financing, and Related Programs Appropriation Bill 1997), the amendment to this Bill seeking curtailment of assistance was defeated in the House on 5th June, 1996. Government of India has not sought any specific amount of financial assistance from Government of USA for the US Fiscal Year 1997. At present, Government of USA are extending only grant assistance to India.

Production of Rubber

2687. SHRI RAMESH CHENNITHALA : Will the Minister of COMMERCE be pleased to state :

(a) whether India is set to become self-sufficient in natural rubber production; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH) : (a) and (b). Rubber Board has been adopting various strategies to augment domestic production with a view to achieving self-sufficiency in production of Natural Rubber. Given the recent steep rise in domestic demand, it is not possible to predict regarding absolute self-sufficiency. However, the production of NR during the 8th Plan has recorded an appreciable increase from 3,66,745 tonnes to 5,06,910 tonnes per annum. Currently, 96% of the domestic demand for NR is met by local production.

Export of Handloom Garments

2688. SHRI SOUMYA RANJAN : Will the Minister of TEXTILES be pleased to state :

(a) whether the handloom garments and hosiery goods made in Orissa are in demand in the international market; and

(b) if so, the steps taken to increase the production and to boost export of these items?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA) : (a) and (b). There is some demand for handloom garments and hosiery goods from Orissa in the international market. In order to increase the production and export of such items from the country, including from Orissa Government have been taking a number of steps, which include encouraging exporters to participate in buyer-seller meets, fairs and exhibitions; enabling import of capital goods at concessional duty for export production; special arrangement for duty free